GOVERNMENT OF INDIA LAW AND JUSTICE LOK SABHA

UNSTARRED QUESTION NO:2471 ANSWERED ON:10.03.2011 UNIFORM CIVIL CODE Agarwal Shri Rajendra;Hegde Shri Anant Kumar;Joshi Dr. Murli Manohar

Will the Minister of LAW AND JUSTICE be pleased to state:

(a) whether the Government is considering to enforce uniform civil code for national uniformity and harmony in the country;

(b) if so, the details thereof; and

(c) if not, the reasons therefor ?

Answer

MINISTER OF LAW AND JUSTICE (DR. M. VEERAPPA MOILY)

(a) No, Madam.

(b) Does not arise.

(c) Bringing in a Uniform Civil Code involves changes in the Personal Laws including those of the minority communities. Therefore, it has been the consistent policy of the Central Government not to interfere in the Personal laws of the minority communities unless the necessary initiatives for such changes come from a sizeable cross-section of such communities themselves.